

SPECIAL BENCH

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COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1511(KB)2019
IA(I.B.C)/1432(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

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|------------------|---|
| IN THE MATTER OF | ARIZONA GLOBAL SERVICES PRIVATE LIMITED VS NEW AGE SATELLITE SERVICES PVT. LTD |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Mr. Shourjyo Mukherjee, Adv.] For the Liquidator
Mr. Vishwarup Acharyya, Adv.]
Mr. Akash Dutta, Adv.]

O R D E R

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1432(KB)2024**--is an application filed by the Liquidator placing on record 14th Progress Report, which is at page 17 to 18 and this application is duly supported by an affidavit of Liquidator at page '4C'. This progress report is taken on record and IA is accordingly **allowed and disposed** of.

**D. ARVIND
Member (Technical)**

**BIDISHA BANERJEE
Member (Judicial)**

PJ